POST OFFER PUBLIC ANNOUNCEMENT TO THE EQUITY SHAREHOLDERS OF

MYSORE CEMENTS LIMITED

This Post Offer Announcement ("Post Offer Announcement") is issued by Ambit Corporate Finance Private Limited as the Manager to the Offer on behalf of Cementrum I B.V. (hereinafter referred to as the "Acquirer" / "CIBV") and HeidelbergCement AG ("HCAG" / the "Person Acting in Concert" / "PAC") to the shareholders of Mysore Cements Limited ("MCL" / "Target Company") regarding the Offer. This Post Offer Announcement is in continuation of, and should be read in conjunction with, the Public Announcement dated July 21, 2006, which was published on July 22, 2006, (the "Public Announcement"), the Revised Public Announcement published on August 18, 2006 ("Revised Public Announcement"), the Corrigendum to the Public Announcement published on September 5, 2006, the Second Corrigendum to the Public Announcement published on December 6, 2006, the Third Corrigendum to the Public Announcement published on December 16, 2006, and the Letter of Offer dated December 18, 2006. Terms used, but not defined in this Post Offer Announcement, will have the same meaning assigned to them in the other announcements referred above and the Letter of Offer.

The Offer details are as under:

1.	Name of the Target Company	Mysore Cements Limited Ammasandra, P.O. Ammasandra - 572, 211, Tumkur District, Karnataka
2.	Name of Acquirer	Cementrum I B.V. Sint Teunislaan 1, 5231 BS 's - Hertogenbosch, The Netherlands (Acquirer) HeidelbergCement AG Berliner Strasse 6, 69120 Heidelberg, Germany (Person Acting in Concert)
3.	Name of Manager to the Offer	Ambit Corporate Finance Private Limited Ambit RSM House, 449, Senapati Bapat Marg, Lower Parel, Mumbai 400 013
4.	Name of Registrar to the Offer	Intime Spectrum Registry Limited C-13, Pannalal Silk Mills Compound L B S Marg, Bhandup (W), Mumbai 400078
5.	**Offer Details**	
	Date of publication of Public Announcement	July 22, 2006, Saturday
	Date of opening of the Offer	December 27, 2006, Wednesday
	Date of closure of the Offer	January 15, 2007, Monday
	Date of dispatch of consideration	January 27, 2007, Saturday
6.	Details of the acquisition	

S. No.	Item	Proposed in the Offer document`	Actuals
I	Offer Price (Please also see point 7 below)	Rs. 58 per Share	Rs. 58 per Share
II	Share holding of the Acquirer before MOU / Public Announcement	Nil	Nil
III	Shares acquired by way of MOU (No. & %)	a) Sale Shares under the Share Subscription and Share Purchase Agreement: 13,400,000 equity shares (8.48%*) b) Preferential Issue under the Share Subscription and Share Purchase Agreement: 66,500,000 equity shares (42.09%*) **Total 79,900,000 equity shares** (50.57%*)	a) Sale Shares under the Share Subscription and Share Purchase Agreement: 13,400,000 equity shares (8.48%*) b) Preferential Issue under the Share Subscription and Share Purchase Agreement: 66,500,000 equity shares (42.09%*) **Total 79,900,000 equity shares** (50.57%*)
IV	Shares acquired in the Offer (No. & %)	35,000,000 equity shares (22.15%*)	6,837,453 equity shares (4.33%*)
V	Size of the Offer (No. of shares multiplied by Offer Price)	Rs. 2,030,000,000 (assuming full subscription at the Offer Price)	Rs. 396,572,274 (Please also see point 7 below)
VI	Shares acquired after the PA but before 7 working days prior to closure date, if any (No. & %)	No Shares were acquired during this period except under the Preferential Issue	
VII	Post Offer shareholding of the Acquirer upon transfer of Shares accepted under Offer (No. & %) (II+III+IV+VI)	114,900,000 equity shares (72.72%*)	86,737,453 equity shares (54.89%*)
VIII	Pre & Post Offer share holding of public (No. & %)	Pre Offer: 68,424,862 equity shares (43.30%*) Post Offer: @	Pre Offer: 68,424,862 equity shares (43.30%*) Post Offer: 61,587,409 equity shares (38.98%*)

* of the Post Issue Paid-up Voting Equity Capital of the Target Company i.e. 158,009,765 equity shares

@ Please refer to Note 2 in paragraph 6.19 of the Letter of Offer

7. As disclosed in paragraph 7.1.4 of the Letter of Offer, the Acquirer has preferred an appeal before the Hon'ble Securities Appellate Tribunal ("SAT") challenging SEBI's direction to enhance the price offered by the Acquirer by Rs. 14.50 per share. As per the interim order of SAT dated December 13, 2006, the Acquirer was permitted to go ahead with the Letter of Offer at the price which the Acquirer had fixed for the shares to be offered by the public shareholders provided that the differential amount arising out of the difference between the price offered by the Acquirer and price enhanced by SEBI i.e. the difference of Rs. 14.50 per Share attributed by SEBI to the non-compete fees paid to the Sellers under the SSSPA divided by the number of shares sold by such Sellers shall be paid to all the shareholders whose Shares are acquired in response to the Offer in the event the Acquirer's challenge to the SEBI direction were to be unsuccessful. The Acquirer would also be liable to pay interest at the rate of 6% per annum from the date on which such enhanced amount became due and until the date of actual payment.
8. Escrow Account will be released shortly. The Acquirer has agreed to retain an aggregate amount of approx Rs. 11.7 crores under the control of the Merchant Banker to cover future financial obligations, if any, arising in case of Acquirer's challenge to the SEBI direction were to be unsuccessful .
9. There are no pending complaints regarding the Offer as on date.
10. This Post Offer Announcement would be available on SEBI website http://www.sebi.gov.in

CIBV and HCAG represented by their respective Board of Directors accept full responsibility for this Post Offer Announcement and also for fulfilling their obligations as laid down in the SEBI Takeover Code.

Issued by the Manager to the Offer	On behalf of
Ambit	HEIDELBERGCEMENT
Ambit Corporate Finance Private Limited	**Cementrum I B.V.**
Ambit RSM House, 449, Senapati Bapat Marg,	Sint Teunislaan 1, 5231 BS ' s-Hertogenbosch,
Lower Parel, Mumbai - 400 013	The Netherlands.
Tel: +91-22-39821819 Fax: +91-22-39823020	**HeidelbergCement AG**
Email:- mclopenoffer@ambitpte.com	Berliner Strasse 6, 69120 Heidelberg, Germany.
Contact Person: Mr. Kashyap Choksi	
Date : February 27, 2007	**Place :** Mumbai

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Size: 34cm(h) x 12cm(w) = 408sq.cm.